

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 1/AM13
HELD ON 04.04.2012
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 1/87-NC-7/2012 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 04.04.2012 under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri A.K. Agarwal, Addl. Industrial Adviser, D/o C&PC
 - 2) Shri S.S. Bose, Senior Development Officer, DIPP
 - 3) Shri S.N. Sharma, FTDO
2. Committee confirmed Minutes of NC Meeting No. 52/AM12 held on 27.03.2012.
3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-1	MANAKSIA LTD. (FORMERLY KNOWN AS HINDUSTHAN SEALS LTD.)	HQ F. No. 01/83/050/02009/AM08/DES-VII	Status: Deferred
NC No.: 1/AM13 Dated: 04.04.2012	Adv. Lic. No. 0210106398 dated 23.11.2007	RLA F. No. 02/24/040/00226/AM08	

Request: Amendment in the description of Import Item No. 1 mentioned against Export Product No. 2, 3, 4 and 5.

Decision: A D/L No. 46011/82/2009-PC.II dated 21.02.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 20.03.2012 giving 15 days time for submission of information. Reply awaited from the firm.

Deferred for three weeks.

Case No. A-2	HELVOET RUBBER & PLASTIC TECHNOLOGIES (I) PVT. LTD.	Status: Deferred
NC No.: 1/AM13 Dated: 04.04.2012	HQ F. No. 01/87/162/00224/AM12/DES-VII	

Request: Fixation of adhoc wastage norms for the export product "Thermostat Housing".

Decision: A D/L No. 46011/13/2012-PC.II dated 17.02.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 21.03.2012 giving 15 days time for submission of information. Reply awaited from the firm.

Deferred for three weeks.

Case No. A-3	EVERSHINE RUBBER PVT. LTD.	HQ F. No. 01/87/162/00165/AM12/DES-VII	Status: Approved
NC No.: 1/AM13 Dated: 04.04.2012	Adv. Lic. No. 1210007553 dated 24.03.2011	RLA F. No. 12/21/076/00017/AM11	

Request: Issuance of clarification regarding description of export product mentioned at SION A-1709.

Decision: The Committee considered the case and it was observed that though the licence was issued on the basis of SION A-1709, which is meant for the export product "Rubber Hoses of different dimensions having net content of Rubber not more than 0.49 MT" but in this case, the firm has already exported "Low Pressure Rubber Tubing".

2. DIPP vide letter dated 04.04.2012 has informed that they have no objection to the interchangeability of the words from Hose to Tube to describe the item of export. However, the consumption pattern of raw material is not exactly the same as mentioned in SION A – 1709.

3. In view of above, the Committee discussed and decided that this licence is not covered under SION A-1709 and hence it requires fixation of fresh norms treating this case under 4.7 of HBP Vol. I. Accordingly, the Committee decided to fix following adhoc norms:

EXPORT PRODUCT	QTY.	IMPORT ITEMS	QTY.
Rubber Hose/Tube	1 kg	1. Synthetic Rubber (SBR) 1502/ 1712)	0.490 kg
		2. Carbon Black	0.209 kg
		3. Precipitated Silica other than Fumed Silica	0.019 kg
		4. Rubber Chemicals, Accelerators and Anti oxidents	0.020 kg
		5. Misc. Chemicals such as Sulphur, Resins	0.079 kg
		6. Dyes/Pigments for Rubber	0.018 kg
		7. Relevant Textile Yarn	0.072 kg
		8. Filler	0.089 kg

Case No. A-4	PUNEET RESIN	HQ F. No. 01/87/050/00360/AM09/DES-VII	Status: Deferred
NC No.: 1/AM13 Dated: 04.04.2012	Adv. Lic. No. 0310482914 dated 19.08.2008	RLA F. No. 03/95/040/00424/AM09	

Request: Issuance of EODC to M/s Puneet Resin against Advance Authorization No. 0310482914 dated 19.08.2008 against Shipping Bill No. 6615232 dated 27.08.2009.

Decision: The Committee again considered the request of firm and decided to defer the case for want of comments from D/o C&PC.

Deferred for two weeks.

ONLINE CASES

1	Case No.:4/1/87-ALC1/2012	Party Name:SUN PLAST	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00472/AM12/	RLA File :03/95/040/00315/AM11/	Lic.No/Date:0310585909 04.08.2010	Defer Date: 25.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 04.04.2012. Comments of D/o C&PC are awaited.			

2	Case No.:10/13/87-ALC1/2011	Party Name:INK & PRINT	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00089/AM12/	RLA File :05/23/040/00061/AM12/	Lic.No/Date:0510294337 22.06.2011	Defer Date:25.04.2012
	Decision: A D/L was issued to firm on 20.01.2012 (on the basis of letter of DIPP dated 11.01.2012). This was followed by reminders from DGFT on 22.03.2012 giving 15 days time for submission of information. Reply still awaited from the firm.			

3	Case No.:1/22/84-ALC3/2011	Party Name:SACOS INDIGO PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/84/050/00162/AM12/	RLA File :11/24/040/00075/AM11/	Lic.No/Date:1110025235 15.07.2011	Defer Date:25.04.2012
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 14.03.2012. Comments of D/o C&PC are awaited.			

Case No.:12/21/87-ALC1/2011	Party Name:GLENROCK RUBBER PRODUCTS PVT. LTD.	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Approved																												
HQ File :01/87/050/00182/AM12/	RLA File :10/24/040/00027/AM12/	Lic.No/Date:1010044433 22.07.2011	Defer Date:																												
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>40169100</td><td>620- Rubber Mats (Stable Mats & Hollow Mats)</td><td>1000000.000</td><td>K.G</td><td>40312500.00</td><td>885989.01 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>40,312,500.00</td><td>885,989.01</td></tr><tr><td></td><td></td><td></td><td></td><td></td><td></td><td>Limiting Factor</td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	40169100	620- Rubber Mats (Stable Mats & Hollow Mats)	1000000.000	K.G	40312500.00	885989.01 US\$					Total	40,312,500.00	885,989.01							Limiting Factor
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																									
1	40169100	620- Rubber Mats (Stable Mats & Hollow Mats)	1000000.000	K.G	40312500.00	885989.01 US\$																									
				Total	40,312,500.00	885,989.01																									
						Limiting Factor																									

4	<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
	1	40030000	Reclaim Rubber	356200.000	K.G	18166200.00	399257.14 US\$	Value & Qty
	2	40012100	Natural Rubber	12650.000	K.G	2858900.00	62832.97 US\$	Value & Qty
	3	27101990	Processing Oil	73050.000	K.G	2556750.00	56192.31 US\$	Value & Qty
				Total		23,581,850.00	518,282.42	

Decision: According to DIPP letter dated 04.04.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rubber Mats (Stable Mats and Hollow Mats)	1000000.00 kgs.	1. Reclaim Rubber	332465.00 kgs
		2. Natural Rubber	12650.00 kgs
		3. Processing Oil	73050.00 kgs

5	Case No.: 1/24/87-ALC1/2011	Party Name:UNIPATCH RUBBER LTD.	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00192/AM12/	RLA File :05/24/040/00158/AM12/	Lic.No/Date:0510299508 11.08.2011	Defer Date:18.04.2012
	Decision: A D/L was issued to firm on 18.11.2011 (on the basis of letter of DIPP dated 09.11.2011) followed by reminder on 21.03.2012. Reply awaited from the firm.			

Case No.:11/34/87-ALC1/2011

Party Name:MULTIBASE INDIA LIMITED,

Meet No/Date:1/87-ALC1/2012
04.04.2012

Status: Approved

HQ File :01/87/050/00261/AM12/

RLA File :03/95/040/00566/AM12/

Lic.No/Date:0310660403
18.10.2011

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40059990	63/0- Thermoplastic Elastomer G 70A 11 66184	36948.000	K.G	5109720.00	111687.87 US\$
2	40059990	63/0- Thermoplastic Elastomer G 50A 41 67070	3000.000	K.G	534000.00	11672.13 US\$
3	40059990	63/0- Thermoplastic Elastomer G 70A 41 58370	1500.000	K.G	274500.00	6000.00 US\$
4	40059990	63/0- Thermoplastic Elastomer G 70A 11 60095	1000.000	K.G	195000.00	4262.30 US\$
5	40059990	63/0- Thermoplastic Elastomer G 60A 41 85016	3000.000	K.G	498000.00	10885.25 US\$
6	40059990	63/0- Thermoplastic Elastomer G 35A 11 14009	2500.000	K.G	385000.00	8415.30 US\$
7	40059990	63/0- Thermoplastic Elastomer G 60A 11 54760	1000.000	K.G	160000.00	3497.27 US\$
8	40059990	63/0- Thermoplastic Elastomer TES 85A 11 17453	2500.000	K.G	255000.00	5573.77 US\$
				Total	7,411,220.00	161,993.89

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40029990	Styrene Ethylene Butadine Styrene. Calprene 501/Calprene 6120/Calprene 6170/Taipol 3201/Taipol 3206/Taipol 6150/Taipol 6151.	11278.000	K.G	2792952.00	59998.96 US\$	Value & Qty
2	27101960	White Oil Lily -100 / W.O.350P white Mineral Oil	12154.000	K.G	1018384.00	21877.20 US\$	Value & Qty
3	39021000	Polypropylene	6570.000	K.G	458750.00	9855.00 US\$	Value & Qty
4	38123090	Additives	73.000	K.G	16991.00	365.00 US\$	Value & Qty
5	25309030	Omya 02 OJ - Calcium Carbonate	7519.000	K.G	59502.00	1278.23 US\$	Value & Qty
6	40029990	Styrene Ethylene Butadine Styrene. Calprene 501/Calprene 6120/Calprene 6170/Taipol 3201/Taipol 3206/Taipol 6150/Taipol 6151.	1119.000	K.G	277116.00	5953.08 US\$	Value & Qty
7	27101960	White Oil Lily -100 / W.O.350P white Mineral Oil	1488.000	K.G	124680.00	2678.40 US\$	Value & Qty
8	39021000	Polypropylene	475.000	K.G	33167.00	712.50 US\$	Value & Qty
9	38123090	Additives	9.000	K.G	2095.00	45.00 US\$	Value & Qty
10	40029990	Styrene Ethylene Butadine Styrene.	11278.000	K.G	2792952.00	59998.96 US\$	Value & Qty

10	40029990	Styrene Ethylene Butadine Styrene. Calprene 501/Calprene 6120/Calprene 6170/Taipol 3201/Taipol 3206/Taipol 6150/Taipol 6151.	494.000	K.G	122337.00	2628.00 US\$	Value & Qty
11	27101960	White Oil Lily -100 / W.O.350P white Mineral Oil	711.000	K.G	59575.00	1279.80 US\$	Value & Qty
12	39021000	Polypropylene	337.000	K.G	23531.00	505.50 US\$	Value & Qty
13	38123090	Additives	3.000	K.G	698.00	15.00 US\$	Value & Qty
14	40029990	Styrene Ethylene Butadine Styrene. Calprene 501/Calprene 6120/Calprene 6170/Taipol 3201/Taipol 3206/Taipol 6150/Taipol 6151.	297.000	K.G	73551.00	1580.00 US\$	Value & Qty
15	27101960	White Oil Lily -100 / W.O.350P white Mineral Oil	408.000	K.G	34186.00	734.40 US\$	Value & Qty
16	39021000	Polypropylene	210.000	K.G	14663.00	315.00 US\$	Value & Qty
17	38123090	Additives	3.000	K.G	698.00	15.00 US\$	Value & Qty
18	25309030	Omya 02 OJ -Calcium Carbonate	112.000	K.G	886.00	19.04 US\$	Value & Qty
19	40029990	Styrene Ethylene Butadine Styrene. Calprene 501/Calprene 6120/Calprene 6170/Taipol 3201/Taipol 3206/Taipol 6150/Taipol 6151.	1112.000	K.G	275382.00	5915.84 US\$	Value & Qty
20	27101960	White Oil Lily -100 / W.O.350P white Mineral Oil	1334.000	K.G	111776.00	2401.20 US\$	Value & Qty
21	39021000	Polypropylene	638.000	K.G	44548.00	957.00 US\$	Value & Qty
22	38123090	Additives	6.000	K.G	1396.00	30.00 US\$	Value & Qty
23	40029990	Styrene Ethylene Butadine Styrene. Calprene 501/Calprene 6120/Calprene 6170/Taipol 3201/Taipol 3206/Taipol 6150/Taipol 6151.	659.000	K.G	163199.00	3505.88 US\$	Value & Qty
24	27101960	White Oil Lily -100 / W.O.350P white Mineral Oil	1095.000	K.G	91750.00	1971.00 US\$	Value & Qty
25	39021000	Polypropylene	222.000	K.G	15501.00	333.00 US\$	Value & Qty
26	38123090	Additives	6.000	K.G	1396.00	30.00 US\$	Value & Qty
27	25309030	Omya 02 OJ -Calcium Carbonate	593.000	K.G	4693.00	100.81 US\$	Value & Qty
28	40029990	Styrene Ethylene Butadine Styrene. Calprene 501/Calprene 6120/Calprene 6170/Taipol 3201/Taipol 3206/Taipol 6150/Taipol 6151.	340.000	K.G	84200.00	1808.80 US\$	Value & Qty
29	27101960	White Oil Lily -100 / W.O.350P white Mineral Oil	389.000	K.G	32594.00	700.20 US\$	Value & Qty
30	39021000	Polypropylene	121.000	K.G	8449.00	181.50 US\$	Value & Qty
31	38123090	Additives	2.000	K.G	465.00	10.00 US\$	Value & Qty
32	25309030	Omya 02 OJ -Calcium Carbonate	179.000	K.G	1416.00	30.43 US\$	Value & Qty
33	40029990	Styrene Ethylene Butadine Styrene. Calprene 501/Calprene 6120/Calprene 6170/Taipol 3201/Taipol 3206/Taipol 6150/Taipol 6151.	644.000	K.G	159484.00	3426.08 US\$	Value & Qty
34	27101960	White Oil Lily -100 / W.O.350P white Mineral Oil	515.000	K.G	43152.00	927.00 US\$	Value & Qty
35	39021000	Polypropylene	541.000	K.G	37775.00	811.50 US\$	Value & Qty
36	38123090	Additives	6.000	K.G	1397.00	30.00 US\$	Value & Qty
37	25309030	Omya 02 OJ -Calcium Carbonate	869.000	K.G	6877.00	147.73 US\$	Value & Qty
				Total	6,199,212.00	133,173.08	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/62/2010-PC.II dated 02.04.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Thermoplastic Elastomer G70A 11 66184	1 kg	1. Styrene Ethylene Butadine Styrene, Calprene 501/Calprene 6120/Calprene 6170/Taipol 3201/Taipol 3206/Taipol 6150/Taipol 6151	0.301 kg
		2. White Oil Lily – 100 / W.O.350P White Mineral Oil	0.301 kg
		3. Polypropylene Granules	0.226 kg
		4. Additives	0.002 kg
		5. Omya 02 OJ – Calcium Carbonate	0.200 kg
2. Thermoplastic Elastomer G 50A 41 67070	1 kg	1. Styrene Ethylene Butadine Styrene, Calprene 501/Calprene 6120/Calprene 6170/Taipol 3201/Taipol 3206/Taipol 6150/Taipol 6151	0.373 kg
		2. White Oil Lily – 100 / W.O.350P White Mineral Oil	0.496 kg
		3. Polypropylene Granules	0.158 kg
		4. Additives	0.003 kg
3. Thermoplastic Elastomer G 70A 41 58370	1 kg	1. Styrene Ethylene Butadine Styrene, Calprene 501/Calprene 6120/Calprene 6170/Taipol 3201/Taipol 3206/Taipol 6150/Taipol 6151	0.329 kg

		2. White Oil Lily – 100 / W.O.350P White Mineral Oil	0.474 kg
		3. Polypropylene Granules	0.225 kg
		4. Additives	0.002 kg
4. Thermoplastic Elastomer G 70A 11 60095	1 kg	1. Styrene Ethylene Butadine Styrene, Calprene 501/Calprene 6120/Calprene 6170/Taipol 3201/Taipol 3206/Taipol 6150/Taipol 6151	0.297 kg
		2. White Oil Lily – 100 / W.O.350P White Mineral Oil	0.408 kg
		3. Polypropylene Granules	0.210 kg
		4. Additives	0.003 kg
		5. Omya 02 OJ – Calcium Carbonate	0.112 kg
5. Thermoplastic Elastomer G 60A 41 85016	1 kg	1. Styrene Ethylene Butadine Styrene, Calprene 501/Calprene 6120/Calprene 6170/Taipol 3201/Taipol 3206/Taipol 6150/Taipol 6151	0.370 kg
		2. White Oil Lily – 100 / W.O.350P White Mineral Oil	0.445 kg
		3. Polypropylene Granules	0.213 kg
		4. Additives	0.002 kg
6. Thermoplastic Elastomer G 35A 11 14009	1 kg	1. Styrene Ethylene Butadine Styrene, Calprene 501/Calprene 6120/Calprene 6170/Taipol 3201/Taipol 3206/Taipol 6150/Taipol 6151	0.264 kg
		2. White Oil Lily – 100 / W.O.350P White Mineral Oil	0.438 kg
		3. Polypropylene Granules	0.089 kg
		4. Additives	0.002 kg
		5. Omya 02 OJ – Calcium Carbonate	0.237 kg
7. Thermoplastic Elastomer G 60A 11 54760	1 kg	1. Styrene Ethylene Butadine Styrene, Calprene 501/Calprene 6120/Calprene 6170/Taipol 3201/Taipol 3206/Taipol 6150/Taipol 6151	0.340 kg
		2. White Oil Lily – 100 / W.O.350P White Mineral Oil	0.389 kg
		3. Polypropylene Granules	0.120 kg
		4. Additives	0.002 kg
		5. Omya 02 OJ – Calcium Carbonate	0.179 kg
8. Thermoplastic Elastomer TES 85A 11 17453	1 kg	1. Styrene Ethylene Butadine Styrene, Calprene 501/Calprene 6120/Calprene 6170/Taipol 3201/Taipol 3206/Taipol 6150/Taipol 6151	0.258 kg
		2. White Oil Lily – 100 / W.O.350P White Mineral Oil	0.206 kg
		3. Polypropylene Granules	0.216 kg
		4. Additives	0.002 kg
		5. Omya 02 OJ – Calcium Carbonate	0.348 kg

7	Case No.:12/38/84-ALC3/2011	Party Name:KARUR K.C.P.PACKAGINGS LIMITED,	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/84/050/00296/AM12/	RLA File :32/24/040/00037/AM12/	Lic.No/Date:3210050719 09.11.2011	Defer Date:18.04.2012

Decision: A D/L No. 46011/91/2010-PC.II dated 02.03.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 22.03.2012 giving 15 days time for submission of information. Reply awaited from the firm.

Case No.:1/40/84-ALC3/2011	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Approved
HQ File :01/84/050/00298/AM12/	RLA File :11/24/040/00043/AM12/	Lic.No/Date:1110026185 18.11.2011	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	63053200	63/0- FLEXIBLE INTERMEDIATE BULK CONTAINERS NET CONTENT:- 1) PP GRANULES - 686.000 MT, 2) U.V.STABILIZER-14.000 MT, 3) NONWOVENS- 300.000 MT, 4) PACK.MATERIAL-PP GRANULES -10.000 MT	1000.000	M.T	155155000.00	3100000.00 US\$
				Total	155,155,000.00	3,100,000.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39021000	PP GRANULES	754.600	M.T	60428368.00	1207360.00 US\$	Value & Qty
2	38123090	U.V.STABILIZER	14.000	M.T	8408400.00	168000.00 US\$	Value & Qty
3	56031400	NONWOVENS	330.000	M.T	64414350.00	1287000.00 US\$	Value & Qty
4	39021000	PACK.MATERIAL-PP GRANULES	10.500	M.T	840840.00	16800.00 US\$	Value & Qty
				Total	134,091,958.00	2,679,160.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/39/2009-PC.II dated 02.04.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexible Intermediate Bulk Containers	1 kg	1. PP Granules	0.7546 kg
		2. UV Stabilizer	0.014 kg
		3. Nonwovens	0.330 kg
		4. PP Granules (for packing)	As per packing policy

Case No.:1/41/87-ALC1/2011	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
HQ File :01/87/050/00310/AM12/	RLA File :03/95/040/00151/AM12/	Lic.No/Date:0310666977 24.11.2011	Defer Date:18.04.2012

Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 06.03.2012. Comments of D/o C&PC are awaited.

Case No.:15/43/87-ALC1/2011	Party Name:DCM SHRIRAM CONSOLIDATED LIMITED	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Approved
HQ File :01/87/050/00343/AM12/	RLA File :05/23/040/00325/AM12/	Lic.No/Date:0510309813 29.11.2011	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042200	63/0- PVC Compound for cables	93717.000	K.G	6612936.00	127171.85 US\$
				Total	6,612,936.00	127,171.85

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC Resin	52200.000	K.G	2985861.00	57420.00 US\$	Value & Qty
2	29173920	Plasticizer- DOP Diocyle Phthalate	28115.000	K.G	2631573.00	50607.00 US\$	Value & Qty
				Total	5,617,434.00	108,027.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/113/2008-PC.II dated 03.04.2012, following adhoc norms are **approved**:

[illegible]

11	Case No.: 7/41/87-ALC1/2011	Party Name:GEM POLYTECH INDUSTRIES PVT.LTD.	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00316/AM12/	RLA File :02/24/040/00157/AM12/	Lic.No/Date:0210170358 08.12.2011	Defer Date:18.04.2012
	Decision: A D/L No. 46011/12/2012-PC.II dated 09.02.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 22.03.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:12/41/87-ALC1/2011	Party Name:EMERALD RESILIENT TYRE MANUFACTURERS (P) LTD.	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Approved
HQ File :01/87/050/00321/AM12/	RLA File :04/24/040/00252/AM12/	Lic.No/Date:0410131395 08.12.2011	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40129090	61/0- SOLID RESILIENT TYRES	459.035	M.T	53019634.00	1024534.00 US\$
				Total	53,019,634.00	1,024,534.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40070090	CHOPPED TYRE CORD FRICTION	44.000	M.T	1351609.60	25696.00 US\$	Value & Qty
2	40070090	CHOPPED TYRE CORD FRICTION	129.525	M.T	6131713.50	116572.50 US\$	Value & Qty
				Total	7,483,323.10	142,268.50	

Decision: According to the technical comments of DIPP dated 04.04.2012, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Solid Resilient Tyres	495.035 MT	Chopped Tyre Cord Friction	173.525 MT

13	Case No.:5/41/87-ALC1/2011	Party Name:POLOLIGHT INDUSTRIES LTD.	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00314/AM12/	RLA File :03/95/040/00684/AM12/	Lic.No/Date:0310669693 09.12.2011	Defer Date:18.04.2012
	Decision: A D/L No. 46011/9/2012-PC.II dated 09.02.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 21.03.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

14	Case No.:11/38/87-ALC1/2011	Party Name:K. T. QUALITY CONTROL PVT. LTD.	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/37/050/00287/AM12/	RLA File :03/94/040/00786/AM12/	Lic.No/Date:0310669924 12.12.2011	Defer Date:25.04.2012
	Decision: A D/L No. 46011/03/2012-PC.II dated 30.01.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 17.02.2012 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue another Reminder to firm giving 15 days time for submission of information.			

15	Case No.:12/43/87-ALC1/2011	Party Name:RALSON (INDIA) LIMITED	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00340/AM12/	RLA File :30/24/040/00048/AM12/	Lic.No/Date:3010081559 13.12.2011	Defer Date:25.04.2012

Decision: A D/L was issued by DGFT (as per information asked for by DIPP) to firm on 21.02.2012 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue Reminder to firm giving 15 days time for submission of information.

16	Case No.:9/41/87-ALC1/2011	Party Name:DISEASE CONTROL TECHNOLOGIES PRIVATE LIMITED,	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00318/AM12/	RLA File :32/24/040/00044/AM12/	Lic.No/Date:3210051494 14.12.2011	Defer Date:25.04.2012
	Decision: A D/L No. 46011/08/2012-PC.II dated 30.01.2012 was issued by D/o C&PC to firm. This was followed by reminders from DGFT on 08.02.2012 and 28.02.2012 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue another Reminder to firm giving 15 days time for submission of information.			

17	Case No.:10/41/87-ALC1/2011	Party Name:SHOBIKAA IMPEX,	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00319/AM12/	RLA File :32/24/040/00045/AM12/	Lic.No/Date:3210051496 14.12.2011	Defer Date:18.04.2012
	Decision: A D/L No. 46011/07/2012-PC.II dated 15.02.2012 was issued by D/o C&PC to firm. This was followed by reminder from DGFT on 21.03.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

18	Case No.:11/41/87-ALC1/2011	Party Name:DISEASE CONTROL TECHNOLOGIES PRIVATE LIMITED,	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00320/AM12/	RLA File :32/24/040/00043/AM12/	Lic.No/Date:3210051490 14.12.2011	Defer Date:25.04.2012
	Decision: A D/L No. 46011/08/2012-PC.II dated 30.01.2012 was issued by D/o C&PC to firm. This was followed by reminders from DGFT on 08.02.2012 and 28.02.2012 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, the Committee decided to issue another Reminder to firm giving 15 days time for submission of information.			

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Case No.:6/43/87-ALC1/2011	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Approved
HQ File :01/87/050/00334/AM12/	RLA File :03/94/040/00793/AM12/	Lic.No/Date:0310671428 19.12.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39204900	6300- ACLAR LAMINATED PVC FILM	50000.000	K.G	50050000.00	1000000.00 US\$
				Total	50,050,000.00	1,000,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39204900	Aclar Film	14300.000	K.G	37217180.00	743600.00 US\$	Qty
2	39069090	Adhesive L-208	1150.000	K.G	143893.75	2875.00 US\$	Qty
3	38249090	Adhesive CR 3A	100.000	K.G	78828.75	1575.00 US\$	Qty
4	39042110	PVC Resin	37400.000	K.G	1871870.00	37400.00 US\$	Qty
5	38123090	Plasticizer	2480.000	K.G	161361.20	3224.00 US\$	Qty
6	32071090	Pigment	200.000	K.G	10010.00	200.00 US\$	Qty
7	38123090	PVC Stabiliser	1355.000	K.G	576451.00	11517.50 US\$	Qty
8	38122090	PVC Processing Aid	720.000	K.G	135135.00	2700.00 US\$	Qty
9	38123090	Impact Modifier	4600.000	K.G	863362.50	17250.00 US\$	Qty
10	27101980	Lubricants	550.000	K.G	27527.50	550.00 US\$	Qty
			Total		41,085,619.70	820,891.50	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/28/2012-PC.II dated 02.04.2012, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Aclar Laminated PVC Film	1 kg	1. Aclar Film (Polychlorotrifluoroethene Film)	0.2629 kg
		2. Adhesive L-208	0.0230 kg
		3. Adhesive CR 3A	0.0020 kg
		4. PVC Resin	0.6496 kg
		5. Stabilizer (ESBO)	0.0431 kg
		6. Pigment	0.0035 kg
		7. PVC Stabilizer	0.0235 kg

		8. PVC Processing Aid	0.0125 kg
		9. Impact Modifier	0.0799 kg
		10. Lubricants	0.0096 kg
		11. Epoxysided Soyabean Oil	0.0431 kg

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Case No.:6/45/87-ALC1/2011		Party Name:POLYFILL TECHNOLOGIES PVT LTD		Meet No/Date:1/87-ALC1/2012 04.04.2012		Status: Approved			
HQ File :01/87/050/00357/AM12/		RLA File :34/24/040/00204/AM12/		Lic.No/Date:3410032723 27.12.2011		Defer Date:			
Application: Request is for adhoc norms for following:									
Sl.No.	ITCHS Code	EXPORT ITEM				Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39011090	630- LLDPE FILLED COMPOUND THIS LICENCE IS ISSUED UNDER PARA 4.7 OF H.B. SUBJECT TO FIXATION NORMS. THE FIRM WILL SUBMIT 100% BANK GAURANTEE TO THE CUSTOM AUTHORITY IN TERMS OF PARA 4.7.3 OF H.B.				110.000	M.T	3665200.00	74800.00 US\$
							Total	3,665,200.00	74,800.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)		
1	39011010	LLDPE Granules/Resin	34.650	M.T	2376990.00	48510.00 US\$	Value & Qty		
2	28365000	Calcium Carbonate	79.695	M.T	605284.00	12352.73 US\$	Value & Qty		
3	39021000	Polymerbased Additive	1.155	M.T	169785.00	3465.00 US\$	Value & Qty		
			Total		3,152,059.00	64,327.73			
Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/35/2012-PC.II dated 02.04.2012, following adhoc norms are approved :									
EXPORT ITEM		QTY	IMPORT ITEM		QTY				
LLDPE Filled Compound (containing 30+-1% LLDPE and 70+-1% Calcium Carbonate)		1 kg	1. LLDPE Granules/Resin		0.3090 kg				
			2. Calcium Carbonate		0.7107 kg				
			3. Polymer based Additives		0.0103 kg				

21	Case No.:9/45/87-ALC1/2011		Party Name:D. R. COATS INK & RESINS PVT. LTD.		Meet No/Date:1/87-ALC1/2012 04.04.2012		Status: Deferred	
	HQ File :01/87/050/00360/AM12/		RLA File :03/94/040/00848/AM12/		Lic.No/Date:0310673279 28.12.2011		Defer Date:18.04.2012	
	Decision: A copy of application has been forwarded to D/o C&PC 02.02.2012. Comments of D/o C&PC are awaited.							

22	Case No.:10/45/87-ALC1/2011	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00361/AM12/	RLA File :03/94/040/00867/AM12/	Lic.No/Date:0310673762 30.12.2011	Defer Date:18.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC 02.02.2012. Comments of D/o C&PC are awaited.			

23	Case No.:19/43/87-ALC1/2011		Party Name:GOVIND RUBBER LIMITED		Meet No/Date:1/87-ALC1/2012 04.04.2012		Status: Deferred	
	HQ File :01/87/050/00347/AM12/		RLA File :30/24/040/00041/AM12/		Lic.No/Date:3010082381 03.01.2012		Defer Date:25.04.2012	

Decision: The firm had submitted its reply, a copy of which was forwarded to DIPP on 02.04.2012. Comments of DIPP are awaited.

24	Case No.: 3/48/87-ALC1/2011	Party Name: COSMO FILMS LTD	Meet No/Date: 1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00402/AM12/	RLA File :03/94/040/00898/AM12/	Lic.No/Date:0310678957 27.01.2012	Defer Date:25.04.2012
	Decision: A D/L No. 46011/17/2004-PC.II dated 02.04.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

25	Case No.: 24/49/87-ALC1/2011	Party Name: EUREKA CONVEYOR BELTINGS PVT. LTD.	Meet No/Date: 1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00433/AM12/	RLA File :13/24/040/00034/AM12/	Lic.No/Date:1310038668 03.02.2012	Defer Date:18.04.2012
	Decision: A D/L was issued to firm on 22.03.2012 giving 15 days time for submission of information. Reply awaited from the firm.			

26	Case No.: 5/48/87-ALC1/2011	Party Name: BASRUR UNISEAL PRIVATE LIMITED.,	Meet No/Date: 1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00404/AM12/	RLA File :07/24/040/00438/AM12/	Lic.No/Date:0710086023 06.02.2012	Defer Date:25.04.2012
	Decision: DIPP vide letter dated 04.04.2012 has sought for following information: (i) Production of the item of export (1. Asbestos free Gaskets Sheets and Gaskets of thickness from 0.2mm to 5.00mm MO 109, 2. Asbestos free Gaskets Sheets and Gaskets of thickness from 0.2mm to 5.00mm MO 110, 3. Asbestos free Gaskets Sheets and Gaskets of thickness from 0.2mm to 5.00mm MO 115) vis a vis consumption of all raw material, both imported and indigenous, separately, during the past 3 years, duly certified by a Chartered Accountant. (ii) Technical description/specification of the relevant drawings/designs in respect of Asbestos free Gaskets of thickness from 0.2mm to 5.00mm MO 109, MO 110 and MO 115. The specific usage of these gaskets may also be indicated. In view of above, the Committee decided to call for above information from firm giving 15 days time for submission of information.			

27	Case No.: 6/48/87-ALC1/2011	Party Name: SRF LIMITED	Meet No/Date: 1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00405/AM12/	RLA File :04/24/040/00234/AM11/	Lic.No/Date:0410133443 06.02.2012	Defer Date:18.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC 22.02.2012. Comments of D/o C&PC are awaited.			

28	Case No.: 7/48/87-ALC1/2011	Party Name: SRF LIMITED	Meet No/Date: 1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00406/AM12/	RLA File :04/24/040/00030/AM12/	Lic.No/Date:0410133444 06.02.2012	Defer Date:18.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC 22.02.2012. Comments of D/o C&PC are awaited.			

29	Case No.: 8/48/87-ALC1/2011	Party Name: SRF LIMITED	Meet No/Date: 1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00407/AM12/	RLA File :04/24/040/00031/AM12/	Lic.No/Date:0410133476 07.02.2012	Defer Date:18.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 22.02.2012. Comments of D/o C&PC are awaited.			

30	Case No.: 14/51/87-ALC1/2011	Party Name: RALSON (INDIA) LIMITED	Meet No/Date: 1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00459/AM12/	RLA File :30/24/040/00065/AM12/	Lic.No/Date:3010083367 07.02.2012	Defer Date:18.04.2012
	Decision: RLA, Ludhiana was requested through e-mail on 04.04.2012 for sending application expeditiously. However, the application is still awaited from RLA, Ludhiana.			

31	Case No.: 15/51/87-ALC1/2011	Party Name: RALSON (INDIA) LIMITED	Meet No/Date: 1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00460/AM12/	RLA File :30/24/040/00066/AM12/	Lic.No/Date:3010083372 07.02.2012	Defer Date:25.04.2012
	Decision: A copy of application has been forwarded to DIPP on 04.04.2012. Comments of DIPP are awaited.			

32	Case No.: 9/1/87-ALC1/2012	Party Name:SHOBIKAA IMPEX,	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00477/AM12/	RLA File :32/24/040/00054/AM12/	Lic.No/Date:3210052818 07.02.2012	Defer Date: 25.04.2012
	Decision: A D/L No. 46011/07/2012-PC.II dated 15.02.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

33	Case No.: 7/1/87-ALC1/2012	Party Name:SUPER FLOORINGS PRIVATE LIMITED	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00475/AM12/	RLA File :05/24/040/00405/AM12/	Lic.No/Date:0510317557 13.02.2012	Defer Date: 25.04.2012
	Decision: A copy of application has been forwarded to DIPP on 04.04.2012. Comments of DIPP are awaited.			

34	Case No.: 15/47/87-ALC1/2011	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00396/AM12/	RLA File :31/83/040/00225/AM12/	Lic.No/Date:3110052951 14.02.2012	Defer Date:18.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 20.03.2012. Comments of D/o C&PC are awaited.			

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Case No.:11/1/87-ALC1/2012	Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD.	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Approved				
HQ File :01/87/050/00479/AM12/	RLA File :05/24/040/00421/AM12/	Lic.No/Date:0510317903 15.02.2012	Defer Date:				
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39094090	620- POWERPLAST RFH RESIN	160000.000	K.G	48995200.00	976000.00 US\$	
				Total	48,995,200.00	976,000.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29072100	RESORCINOL	151200.000	K.G	37951200.00	756000.00 US\$	Value & Qty
				Total	37,951,200.00	756,000.00	
Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/75/2007-PC.II dated 30.08.2011, following adhoc norms are approved :							
EXPORT ITEM	QTY	IMPORT ITEM	QTY				
Powerplast RF H Resin	1 kg	Resorcinol	0.945 kg				

36	Case No.: 12/1/87-ALC1/2012	Party Name:MIL INDUSTRIES LTD	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00480/AM12/	RLA File :04/24/040/00308/AM12/	Lic.No/Date:0410133925 20.02.2012	Defer Date: 25.04.2012
	Decision: A copy of application has been forwarded to DIPP on 04.04.2012. Comments of DIPP are awaited.			

37	Case No.: 8/1/87-ALC1/2012	Party Name:PRECISION MOULDS AND DIES	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00476/AM12/	RLA File :05/24/040/00424/AM12/	Lic.No/Date:0510318247 21.02.2012	Defer Date: 25.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 04.04.2012. Comments of D/o C&PC are awaited.			

38	Case No.:1/1/87-ALC1/2012	Party Name:SABIC INNOVATIVE PLASTICS INDIA P LTD	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00469/AM12/	RLA File :34/24/040/00028/AM12/	Lic.No/Date:3410033298 22.02.2012	Defer Date: 25.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 04.04.2012. Comments of D/o C&PC are awaited.			

39	Case No.:2/49/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00411/AM12/	RLA File :03/95/040/00994/AM12/	Lic.No/Date:0310683177 23.02.2012	Defer Date:25.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 20.03.2012. Comments of D/o C&PC are awaited.			

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Case No.:3/49/87-ALC1/2011		Party Name:TESA TAPES (INDIA)PVT. LTD.		Meet No/Date:1/87-ALC1/2012 04.04.2012		Status: Approved			
HQ File :01/87/050/00412/AM12/		RLA File :03/95/040/00995/AM12/		Lic.No/Date:0310683179 23.02.2012		Defer Date:			
Application: Request is for adhoc norms for following:									
Sl.No.	ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39199000	62/0- 04156 Self adhesive red film tapes size - 50 MM width x 66 metres Length, size - 38 MM width x 66 Metres Length, Size - 25 MM width x 66 Metres Length, Size - 19 mm width x 66 Metres Length, Size - 12 mm x 66 metres length (Total Quantity = 114091 Sqm)			114091.000	Sq. meter	10632785.00	209307.00 EURO	
						Total	10,632,785.00	209,307.00	
Sl.No.	ITCHS Code	IMPORT ITEM			Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39199000	04156 Self Adhesive red film Tape size - 750 mm width x upto 2120 Mtrs length Total Quantity - 115004 Sqm			115004.000	Sq. meter	6645490.00	130817.00 EURO	Qty
						Total	6,645,490.00	130,817.00	
Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 12/87-ALC1/2011 dated 22.06.2011, following adhoc norms are approved:									
EXPORT ITEM		QTY		IMPORT ITEM		QTY			
Self Adhesive Red Film Tapes (Width 50mm)		1 Sq. Meter		Relevant Self Adhesive Red Film Tapes (Width 750mm)		1.02 Sq. Meter			

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 12/87-ALC1/2011 dated 22.06.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Self Adhesive Red Film Tapes (Width 50mm)	1 Sq. Meter	Relevant Self Adhesive Red Film Tapes (Width 750mm)	1.02 Sq. Meter

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Case No.:4/49/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Approved
HQ File :01/87/050/00413/AM12/	RLA File :03/95/040/00996/AM12/	Lic.No/Date:0310683182 23.02.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39199090	620- 04972 Self Adhesive D/S PET film tape Size - 620 mm Width x 200 Mtrs Length (400 rolls = 49600 Sqm)	49600.000	Sq. meter	8263154.00	125199.00 EURO
				Total	8,263,154.00	125,199.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39199090	4972 Self Adhesive D/S PET film tape Size - 1250 mm Width x 200 Mtrs Length (200 rolls = 50000 Sqm)	50000.000	Sq. meter	5164471.00	78250.00 EURO	Qty
				Total	5,164,471.00	78,250.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 38/87-ALC1/2011 dated 21.12.2011, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
DS PET Film Tape (width 620 mm)	1 Sq. Mtr.	Relevant DS PET Film Tape (width 1250 mm)	1.0080 Sq. Mtr.

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 38/87-ALC1/2011 dated 21.12.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
DS PET Film Tape (width 620 mm)	1 Sq. Mtr.	Relevant DS PET Film Tape (width 1250 mm)	1.0080 Sq. Mtr.

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Case No.:5/49/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Approved
HQ File :01/87/050/00414/AM12/	RLA File :03/95/040/00997/AM12/	Lic.No/Date:0310683365 24.02.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39199090	62/0- tesa 4980 DS PET Film Tape Size - 620 mm width x 400 mtrs length (150 rolls = 37200 Sqm)	37200.000	Sq. meter	6686630.00	101313.00 EURO
				Total	6,686,630.00	101,313.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39199090	tesa 4980 DS PET Film Tape Size - 1250 mm width x 400 mtrs length (75 rolls = 37500 Sqm)	37500.000	Sq. meter	4179144.00	63320.00 EURO	Qty
				Total	4,179,144.00	63,320.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 38/87-ALC1/2011 dated 21.12.2011, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
DS PET Film Tape (width 620 mm)	1 Sq. Mtr.	Relevant DS PET Film Tape (width 1250 mm)	1.0080 Sq. Mtr.

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Case No.:6/49/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Approved
HQ File :01/87/050/00415/AM12/	RLA File :03/95/040/01002/AM12/	Lic.No/Date:0310683368 24.02.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39199090	62/0- tesa 68542 DS PET Film Tape Size - 620 mm width x 100 mtrs length (480 rolls = 29760 Sqm)	29760.000	Sq. meter	4957576.00	75115.00 EURO
				Total	4,957,576.00	75,115.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39199090	tesa 68542 DS PET Film Tape Size - 1250 mm width x 100 mtrs length (240 rolls = 30000 Sqm)	30000.000	Sq. meter	3098485.00	46947.00 EURO	Qty
				Total	3,098,485.00	46,947.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 38/87-ALC1/2011 dated 21.12.2011, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
DS PET Film Tape (width 620 mm)	1 Sq. Mtr.	Relevant DS PET Film Tape (width 1250 mm)	1.0080 Sq. Mtr.

Case No.:7/49/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Approved
HQ File :01/87/050/00416/AM12/	RLA File :03/95/040/01003/AM12/	Lic.No/Date:0310683374	Defer Date:

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24.02.2012

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39199090	620- 04982 Double side polyster tape Size - 615 mm width x 100 metres length (192 rolls = 11808 Sqm)	11808.000	Sq. meter	2695335.00	40838.00 EURO
				Total	2,695,335.00	40,838.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39199090	04982 Double Side polyster tape Size - 1240 mm Width x 100 Mtrs Length (96 Rolls = 11904 Sqm)	11904.000	Sq. meter	1684584.00	25524.00 EURO	Qty
				Total	1,684,584.00	25,524.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 38/87-ALC1/2011 dated 21.12.2011, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
DS PET Film Tape (width 620 mm)	1 Sq. Mtr.	Relevant DS PET Film Tape (width 1250 mm)	1.0080 Sq. Mtr.

45	Case No.:8/49/87-ALC1/2011	Party Name:ROHM AND HAAS (INDIA) PVT LTD	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00417/AM12/	RLA File :03/95/040/00979/AM12/	Lic.No/Date:0310683390 24.02.2012	Defer Date:25.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 20.03.2012. Comments of D/o C&PC are awaited.			

46	Case No.:9/49/87-ALC1/2011	Party Name:ROHM AND HAAS (INDIA) PVT LTD	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00418/AM12/	RLA File :03/95/040/00988/AM12/	Lic.No/Date:0310683448 24.02.2012	Defer Date:25.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 20.03.2012. Comments of D/o C&PC are awaited.			

47	Case No.:10/49/87-ALC1/2011	Party Name:ROHM AND HAAS (INDIA) PVT LTD	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00419/AM12/	RLA File :03/95/040/00990/AM12/	Lic.No/Date:0310683450 24.02.2012	Defer Date:25.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 20.03.2012. Comments of D/o C&PC are awaited.			

48	Case No.:2/1/87-ALC1/2012	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00470/AM12/	RLA File :03/94/040/00891/AM12/	Lic.No/Date:0310683254 24.02.2012	Defer Date: 18.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC 04.04.2012. Comments of D/o C&PC are awaited.			

49	Case No.:11/49/87-ALC1/2011	Party Name:ROHM AND HAAS (INDIA) PVT LTD	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00420/AM12/	RLA File :03/95/040/00986/AM12/	Lic.No/Date:0310683617 27.02.2012	Defer Date:25.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 20.03.2012. Comments of D/o C&PC are awaited.			

50	Case No.:12/49/87-ALC1/2011	Party Name:ROHM AND HAAS (INDIA) PVT LTD	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00421/AM12/	RLA File :03/95/040/00989/AM12/	Lic.No/Date:0310683623 27.02.2012	Defer Date:25.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 20.03.2012. Comments of D/o C&PC are awaited.			

51	Case No.:13/49/87-ALC1/2011	Party Name:ROHM AND HAAS (INDIA) PVT LTD	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00422/AM12/	RLA File :03/95/040/00991/AM12/	Lic.No/Date:0310683632 27.02.2012	Defer Date:25.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 20.03.2012. Comments of D/o C&PC are awaited.			

52	Case No.:14/49/87-ALC1/2011	Party Name:SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00423/AM12/	RLA File :03/95/040/00069/AM12/	Lic.No/Date:0310683725 27.02.2012	Defer Date: 25.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 20.03.2012. Comments of D/o C&PC are awaited.			

53	Case No.:10/1/87-ALC1/2012	Party Name:K K POLYCOLOR ASIA LIMITED.	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00478/AM12/	RLA File :02/24/040/00216/AM12/	Lic.No/Date:0210174561 27.02.2012	Defer Date: 25.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC 04.04.2012. Comments of D/o C&PC are awaited.			

54	Case No.:3/1/87-ALC1/2012	Party Name:COSMO FILMS LTD	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00471/AM12/	RLA File :03/94/040/01051/AM12/	Lic.No/Date:0310683974 29.02.2012	Defer Date: 25.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC 04.04.2012. Comments of D/o C&PC are awaited.			

55	Case No.:31/49/87-ALC1/2011	Party Name:DSM INDIA PVT. LTD	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00440/AM12/	RLA File :31/83/040/00231/AM12/	Lic.No/Date:3110053241 01.03.2012	Defer Date:25.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC 04.04.2012. Comments of D/o C&PC are awaited.			

56	Case No.:32/49/87-ALC1/2011	Party Name:ROHM AND HAAS (INDIA) PVT LTD	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00441/AM12/	RLA File :03/95/040/01010/AM12/	Lic.No/Date:0310684246 01.03.2012	Defer Date:25.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 20.03.2012. Comments of D/o C&PC are awaited.			

57	Case No.:33/49/87-ALC1/2011	Party Name:ROHM AND HAAS (INDIA) PVT LTD	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00442/AM12/	RLA File :03/95/040/00987/AM12/	Lic.No/Date:0310684247 01.03.2012	Defer Date:25.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 20.03.2012. Comments of D/o C&PC are awaited.			

58	Case No.:34/49/87-ALC1/2011	Party Name:ROHM AND HAAS (INDIA) PVT LTD	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00443/AM12/	RLA File :03/95/040/01016/AM12/	Lic.No/Date:0310684248 01.03.2012	Defer Date:25.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 20.03.2012. Comments of D/o C&PC are awaited.			

59	Case No.:35/49/87-ALC1/2011	Party Name:ROHM AND HAAS (INDIA) PVT LTD	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00444/AM12/	RLA File :03/95/040/01008/AM12/	Lic.No/Date:0310684249 01.03.2012	Defer Date:25.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC on 20.03.2012. Comments of D/o C&PC are awaited.			

60	Case No.:5/1/87-ALC1/2012	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00473/AM12/	RLA File :03/95/040/00498/AM12/	Lic.No/Date:0310684891 05.03.2012	Defer Date: 25.04.2012

	Decision: A copy of application has been forwarded to D/o C&PC 04.04.2012. Comments of D/o C&PC are awaited.
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61	Case No.:1/51/87-ALC1/2011	Party Name:NARENDRA PLASTIC PVT LTD.,	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00446/AM12/	RLA File :03/95/040/00998/AM12/	Lic.No/Date:0310685108 06.03.2012	Defer Date:25.04.2012
	Decision: A D/L No. 46011/30/2012-PC.II dated 02.04.2012 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

62	Case No.:2/51/87-ALC1/2011	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00447/AM12/	RLA File :03/95/040/00499/AM12/	Lic.No/Date:0310685128 06.03.2012	Defer Date:18.04.2012
	Decision: RLA, Mumbai was requested through e-mail on 04.04.2012 for sending application expeditiously. However, the application is still awaited from RLA, Mumbai.			

63	Case No.:6/1/87-ALC1/2012	Party Name:SUPREME PETROCHEM LTD.,	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00474/AM12/	RLA File :03/95/040/00910/AM12/	Lic.No/Date:0310685121 06.03.2012	Defer Date: 25.04.2012
	Decision: A copy of application has been forwarded to D/o C&PC 04.04.2012. Comments of D/o C&PC are awaited.			

64	Case No.:18/51/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00463/AM12/	RLA File :03/95/040/01040/AM12/	Lic.No/Date:0310685673 12.03.2012	Defer Date:18.04.2012
	Decision: RLA, Mumbai was requested through e-mail on 04.04.2012 for sending application expeditiously. However, the application is still awaited from RLA, Mumbai.			

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Case No.:19/51/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Approved
HQ File :01/87/050/00464/AM12/	RLA File :03/95/040/01041/AM12/	Lic.No/Date:0310685674 12.03.2012	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39199090	620- tesa 68537 self adhesive PET film tape Size - 620 mm x 100 mtrs (480 Rolls = 29760 Sqm)	29760.000	Sq. meter	9052955.00	136401.00 EURO
				Total	9,052,955.00	136,401.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39199090	tesa 68537 Self adhesive PET film tape Size - 1250 mm x 100 mtrs (240 rolls = 30000 Sqm)	30000.000	Sq. meter	5658097.00	85251.00 EURO	Qty
				Total	5,658,097.00	85,251.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 38/87-ALC1/2011 dated 21.12.2011, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
DS PET Film Tape (width 620 mm)	1 Sq. Mtr.	Relevant DS PET Film Tape (width 1250 mm)	1.0080 Sq. Mtr.

66	Case No.:20/51/87-ALC1/2011	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00465/AM12/	RLA File :03/95/040/00968/AM12/	Lic.No/Date:0310685682 12.03.2012	Defer Date:18.04.2012
	Decision: RLA, Mumbai was requested through e-mail on 04.04.2012 for sending application expeditiously. However, the application is still awaited from RLA, Mumbai.			

67	Case No.:21/51/87-ALC1/2011	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00466/AM12/	RLA File :03/95/040/00957/AM12/	Lic.No/Date:0310685693 12.03.2012	Defer Date:18.04.2012
	Decision: RLA, Mumbai was requested through e-mail on 04.04.2012 for sending application expeditiously. However, the application is still awaited from RLA, Mumbai.			

68	Case No.:13/1/87-ALC1/2012	Party Name:METRO TYRES LIMITED	Meet No/Date:1/87-ALC1/2012 04.04.2012	Status: Deferred
	HQ File :01/87/050/00481/AM12/	RLA File :30/24/040/00074/AM12/	Lic.No/Date:3010084408 13.03.2012	Defer Date: 25.04.2012
	Decision: A copy of application has been forwarded to DIPP on 04.04.2012. Comments of DIPP are awaited.			

Meeting ended with thanks to Chair and all participants.
